

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9105/2013

MRITUNJAY SHARMA

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX, AGRA

Respondent(s)

Date : 19-02-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) Mr. Vipin Garg, Adv.
Mr. Abhishek Aggarwal, Adv.
Ms. Vandana Kothari, Adv.
For Mr. Aditya Singh-1, AOR

For Respondent(s) Mr. Raghavendra P Shankar, A.S.G.
For Mr. Raj Bahadur Yadav, AOR
Mr. Bhuvan Kapoor, Adv.
Ms. Seema Bengani, Adv.
Mr. Gaurav Arya, Adv.
Mr. S A Haseeb, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On request of learned counsel for the appellant,
adjourned to 26th February, 2026.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)